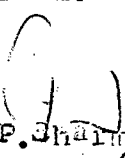
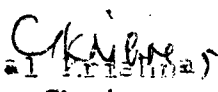


In The Central Administrative Tribunal Jaipur Bench, Jaipur

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OA/TA/MP No. 443/95 /199

Hukam Singh Meena Versus U.O.I and others

Date of Order	Orders
9-10-95	Mr. B.M.Sharma, Brief holder for Mr. H.C.Ganeshia, Counsel for the applicant. The Brief holder states that the learned counsel for the applicant is unwell. At the request of the Brief holder may be listed for admission on 7-12-95.  (C.P.Sharma) Member (A)  (Gopal Prishna) Vice Chairman
7-12-95	Sh. H.C. Ganeshia, Counsel for the applicant The learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh application. Permission granted. Application is dismissed as withdrawn.  (Kallan Prakash) MCIJ  (C.P.Sharma) MCA

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